

**Office of the Chief Judicial Magistrate, Jhargram.**

**Order No. 28. Dated: 31.05.2021**

**Following arrangement is made to take up holiday remand file for the month of June, 2021;**

<b>Date</b>	<b>Day</b>	<b>Name of the Officer</b>
06.06.2021	Sunday	Sri Edwin Lepcha, CJM, Jhargram
12.06.2021	Second Saturday	Sri Edwin Lepcha, CJM, Jhargram
13.06.2021	Sunday	Sri Edwin Lepcha, CJM, Jhargram
20.06.2021	Sunday	Sri Rishi Kushary, ACJM, Jhargram
26.06.2021	Fourth Saturday	Sri Smarajit Roy, JM, Jhargram
27.06.2021	Sunday	Sri Smarajit Roy, JM, Jhargram

In case of unforeseen holiday, the remand file shall be taken up by Sri Smarajit Roy, JM, Jhargram, The file shall be taken up sharp at 11 A.M.

Clerk-in-charge is directed to prepare a duty roster of staff members accordingly.

  
Chief Judicial Magistrate, Jhargram.

**Office of the Chief Judicial Magistrate, Jhargram.**

**No. 119(6) Dated: 31.05.2021.**

**Copy forwarded for information to:**

- ✓ 1. Ld. District Judge, Jhargram, 2. Ld. A.C.J.M, Jhargram, 3. Ld. J.M., Jhargram, 4. President/Secretary of both Bar Associations, Jhargram, and 5. C.S.I., Police Court, Jhargram.

  
Chief Judicial Magistrate, Jhargram.  
Chief Judicial Magistrate  
Jhargram